

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. NO. 106(ND)/09

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
28.07.2017**

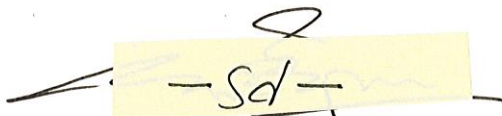
NAME OF THE COMPANY: M/s. Data Infosys Ltd.

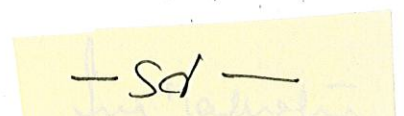
SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s)	: Mr. Narendera M. Sharma, Advocate Ms. Sakshi Mehly, Advocate Mr. Vivek Malik, Advocate Mr. Mukul Thakur, Advocate		
	For the Respondent (s)	: Mr. Ramesh Singh, Advocate Mr. R. K. Gupta, Advocate Mr. Swaralipi Deb Ray, Advocate		

Order

• To come up on 31st August, 2017 & 1st September, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)